NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

No. C.P. (IB)-1819(MB)/2017

CORAM : Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.03.2018**.

NAME OF THE PARTIES : Om Sai Shipping & Logistics
Vs.
Doshion Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code, 2016

ORDER

1. None present.
2. List this matter on **23.03.2018**.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 16.03.2018
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(not older)